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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/713/IB/2017
NAME OF THE PETITIONER : SIMPLEX INFRASTRUCTURE LTD
NAME OF THE RESPONDENT : EAST COAST CONSTRUCTION & INDUSTRIES LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

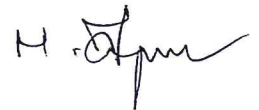
1. THIRIYAMBAK
KANNAN

Counsel for
Petitioner



M. Dayaprasanth

Rep.
Counsel for
Respondent



ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that the steps are being taken for settlement between the parties and prayed for time. At request, time is enlarged. Put up on **08.03.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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